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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1486/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Ltd.
V/s.
Siddheshwar Industries Pvt. Ltd.

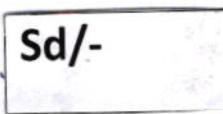
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
2.	Suhag Joshi.	Advocate for Petitioner/ Operational Creditor.	Suhag Joshi. 07/11/2017.

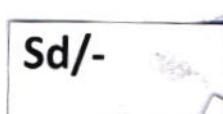
ORDER

CP No. 1486/I&BP/NCLT/MB/MAH/2017

On the withdrawal memo filed by the Petitioner's Counsel, this Petition is
hereby **dismissed** as withdrawn.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)